NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

46. CA 528/2022 In TP/43(MB)2016

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2023

NAME OF THE PARTIES: - Sanjeevkumar Kurubkhelge
V/s
MHS Technology Private Limited

APPEARANCES: -
FOR THE PETITIONER : Adv. Dheeraj Patil
FOR THE RESPONDENT : Absent

Section: Application under any other provisions 397-398 of Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). Due to paucity of time the matter could not be heard, List the matter on **17.03.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

Jagdish